

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

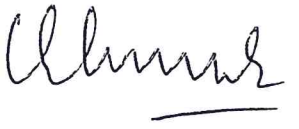

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/606/ (IB)/2017
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO. LTD
NAME OF THE RESPONDENT(S) : FRONTLINE PRINTERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

VINOD KUMAR .	Advocate for Petitioner	
RAHUL BAZAJI	Advocate for Respondent	

ORDER

Counsel representing both the parties are present. Counsel for respondent/corporate debtor filed counter and furnished a copy of the same to the other side. Counsel for petitioner prayed time for filing rejoinder. Time extended at request. Put up on 02.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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